

City Gas Distribution in Bihar

†1892. SHRI RAM NATH THAKUR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the cities of Bihar which have been selected for the City Gas Distribution (CGD);
- (b) the areas in those cities where the distribution of gas has been started through pipes and the areas where the work related to infrastructural development is still in progress;
- (c) whether Government is formulating any plan for CGD in other cities of Bihar as well; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006, PNGRB identifies GAs for bidding/authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability.

With regard to the State of Bihar, PNGRB has authorised 11 GAs for the development of CGD Network till 10th CGD Bidding Round. Out of these 11 GAs, CGD activities is operation in 1GA, *i.e.* Patna District. Details of progress made in this GA as on 30.09.2019 are as follows:

Name of GA	PNG Domestic Connections	CNG Stations
Patna District	5,747	2

The authorised entities in remaining GAs, as given in the Statement (*See* below) are at various stages of activities which includes Gas Supply Agreement, Financial Closure, setting up the hook-up facilities, construction of City Gate Station, designing of Networks etc. for infrastructure development.

†Original notice of the question was received in Hindi.

Statement*Details of authorized entities in Geographical Areas other than Patna District*

Sl.No.	Name of GA	State	Authorized Entity
1.	Aurangabad, Kaimur & Rohtas Districts	Bihar	Indian Oil Corporation Limited
2.	Begusarai District		Consortium of Think Gas Investments PTE Limited
3.	Gaya & Nalanda Districts		Indian Oil-Adani Gas Private Limited
4.	Araria, Purnia, Katihar and Kishanganj Districts		Indian Oil Corporation Limited
5.	Arwal, Jehanabad, Bhojpur and Buxar Districts		Indian Oil Corporation Limited
6.	Khagaria, Saharsa and Madhepura Districts		Indian Oil Corporation Limited
7.	Lakhisarai, Munger and Bhagalpur Districts		Indian Oil Corporation Limited
8.	Muzaffarpur, Vaishali, Saran and Samastipur Districts		Indian Oil Corporation Limited
9.	Nawada and Koderma Districts	Bihar and Jharkhand	Indian Oil Corporation Limited
10.	Sheikhpura, Jamui and Deoghar Districts		Indian Oil Corporation Limited

India Pavilion at Abu Dhabi

†1893. SHRI P. L. PUNIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the companies which have established 'India Pavilion';
- (b) the objectives of 'India Pavilion' and the details of the action plan which has been made to achieve those objectives; and

†Original notice of the question was received in Hindi.